GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 3080 TO BE ANSWERED ON 27.03.2025

Forest area in the country

3080. DR. KANIMOZHI NVN SOMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there has been an increase in the total forest area of the country during the last five years and if so, the details thereof, State-wise including Tamil Nadu;
- (b) the steps taken by Government to increase the forest land in the country during the last five years; and
- (c) the details of various schemes to increase the forest area and the amount of funds released thereunder by Government to the State of Tamil Nadu during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a)to(c) Forest Survey of India (FSI), Dehradun, an organization under the Ministry of Environment, Forest and Climate Change, carries out the assessment of forest and tree cover of the country biennially and the findings are published in the India State of Forest Report (ISFR). Based on information received from the States/UTs, information on the recorded forest areas are also published in the ISFR.

As per ISFR 2023, the total recorded forest area of the country is 7,75,377 square kilometer which is 23.59 per cent of the geographical area of the country. The current assessment shows an increase of 7,958 square kilometer in the recorded forest area as compared to the ISFR 2019. The State/UT wise recorded forest areas of the country, including Tamil Nadu as per ISFR 2019 and ISFR 2023 is given in **Annexure**.

Ministry of Environment, Forest and Climate Change while regulating the diversion of forest land for various developmental purposes under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980; various mitigation measures including the Compensatory Afforestation (CA) on non-forest areas are ensured, wherever applicable. Such non-forest area as part of the compensatory afforestation under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980, are notified as forest area in the State under the relevant Central Act/ State Act. Further, State Government and Union Territory Administration also identify the appropriate lands for notification as protected forests, reserved forests under the provisions of the Indian Forest Act, 1927 or the respective State Acts. Under these all such conditions, total recorded forest areas in a State may increase.

Annexure referred to in reply (a) to (c) of Rajya Sabha Unstarred Question No. 3080 due for answer on 27.03.2025 regarding Forest area in the country asked by Dr. Kanimozhi NVN Somu.

State-wise/UT wise recorded forest areas as per ISFR 2019 and ISFR 2023

(Area in square kilometre)

| | 1 | T | (Area in square kilometre) | |
|----------------------|----------------------|-----------|----------------------------|---|
| State/UT | Geographical Area | ISFR 2019 | ISFR 2023 | Change between ISFR 2019 & ISFR 2023 |
| Andhra Pradesh | 1,62,968 | 37,258 | 37,258 | 0 |
| Arunachal Pradesh | 83,743 | 51,407 | 51,540 | 133 |
| Assam | 78,438 | 26,832 | 26,836 | 4 |
| Bihar | 94,163 | 6,877 | 7,442 | 565 |
| Chattisgarh | 1,35,192 | 59,772 | 59,816 | 44 |
| Delhi | 1,483 | 102 | 104 | 2 |
| Goa | 3,702 | 1,225 | 1,271 | 46 |
| Gujarat | 1,96,244 | 21,647 | 21,870 | 223 |
| Haryana | 44,212 | 1,559 | 1,559 | 0 |
| Himachal Pradesh | 55,673 | 37,033 | 37,948 | 915 |
| Jharkhand | 79,716 | 23,605 | 25,118 | 1,513 |
| Karnataka | 1,91,791 | 38,284 | 38,284 | 0 |
| Kerala | 38,852 | 11,309 | 11,522 | 213 |
| Madhya Pradesh | 3,08,252 | 94,689 | 94,689 | 0 |
| Maharashtra | 3,07,713 | 61,579 | 61,952 | 373 |
| Manipur | 22,327 | 17,418 | 17,418 | 0 |
| Meghalaya | 22,429 | 9,496 | 9,508 | 12 |
| Mizoram | 21,081 | 5,641 | 7,479 | 1,838 |
| Nagaland | 16,579 | 8,623 | 8,632 | 9 |
| Odisha | 1,55,707 | 61,204 | 61,204 | 0 |
| Punjab | 50,362 | 3,084 | 3,084 | 0 |
| Rajasthan | 3,42,239 | 32,737 | 32,869 | 132 |
| Sikkim | 7,096 | 5,841 | 5,841 | 0 |
| Tamil Nadu | 1,30,060 | 22,877 | 23,188 | 311 |
| Telangana | 1,12,077 | 26,904 | 27,688 | 784 |
| Tripura | 10,486 | 6,294 | 6,295 | 1 |
| Uttar Pradesh | 2,40,928 | 16,582 | 17,435 | 853 |
| Uttarakhand | 53,483 | 38,000 | 38,000 | 0 |
| West Bengal | 88,752 | 11,879 | 11,885 | 6 |
| A&N Islands | 8,249 | 7,171 | 7,171 | 0 |
| Chandigarh | 114 | 35 | 35 | 0 |
| Dadra & Nagar Haveli | 602 | 204 | 217 | 5 |
| Daman & Diu# | | 8 | | |
| Jammu & Kashmir** | 2,22,236 | 20,230 | 20,199 | -24 |
| Ladakh | 1 | | 7 | 1 |
| Lakshadweep | 30 | 0 | 0 | 0 |
| Puducherry | 490 | 13 | 13 | 0 |
| Grand Total | 32,87,469 | 7,67,419 | 7,75,377 | 7,958 |
| | <u> </u> | · | , , , | , |

^{**}From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh.

[#] From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.